

(ii) PROBLEMS OF EMPLOYEES OF NATIONAL SAMPLE SURVEY ORGANISATION (FIELD OPERATION DIVISION)

SHRI AJIT KUMAR SAHA (Vishnupur): Sir, I would like to draw the attention of the House towards the plight of more than four thousands employees of the National Sample Survey Organisation (Field Operations Division) who have to go to village level for collection of vital statistical data in the socio-economics, agricultural, industrial statistics and the like. The difficulties and the peculiar problems faced by the staff in the course of discharge of their duties can very well be imagined, in the light of the none too good conditions of roads as well as the accommodation in the rural areas. Prolonged outstation stay also results in the neglect of the basic needs of their families.

The nature of the job facilitates the tendency towards arbitrary transfers and postings of these employees as a punishment by the higher officials. Persons are still rotting as Ad-hoc staff despite 3 to 16 years of continuous service to their credit. Majority of them are stagnating at the maximum of their pay scale. There is no proper delegation of powers even with regard to such petty matters like grant of leave etc. In a nutshell, the department is suffering from immobility.

Under these circumstances, I, therefore, urge upon the Minister concern to assure this House that immediate steps will be taken to examine in detail the working conditions of the Field operation staff of National Sample Survey Organisation at an early date and necessary steps will be taken to improve their lot.

(iii) PAVEMENT HAWKERS IN DELHI

SHRI KAMAL NATH (Chhindwara): There are thousands of pavement hawkers in Delhi who have been there at

the same location for several years. Delhi Administration has neither attempted to do any verification nor have licensed them. These pavement hawkers are from all parts of the country and have been carrying on their trade in all sorts of articles. Many of the pavement hawkers are disabled and handicapped persons, who have been trying to earn their living by this process. At regular intervals, these pavement hawkers are subjected to enormous harassment by the Police and other Government officials. Sometimes they are also evicted temporarily. It happened yesterday. The fact that these pavement hawkers have been there, is a reality and has to be looked at, in that perspective. Mere eviction and Police action is not the solution because this also leads to corruption within the Police and the Delhi Administration officials at the lower level.

Through this special mention, I request the Government to arrive at a decision with regard to thousands of pavement hawkers in the city and have their verification done. Those who are verified, may also be given small kiosks which would also add to the beautification of the area.

I appeal to the Government to take immediate action in this matter, so that this state of neglect is immediately corrected.

(iv) NEED FOR TAKING IMMEDIATE STEPS TO CLEAR THE STOCKPILE OF IRON ORE AT PARADIP PORT.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): The present stockpile of more than 3.1 million tonnes of iron-ore at Paradip Port lying for export has created a serious situation not only for Paradip Port but also has resulted in the closure of many iron-ore mine in Orissa rendering more than 3,000 Adivasi mine workers jobless. The annual target of export of iron-ore from Paradip through MMTC was fixed at 4 million tonnes